

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

STARRED QUESTION NO:371

ANSWERED ON:29.07.2009

BIO MEDICAL WASTE MANAGEMENT

Nagorao Shri Dudhgaonkar Ganeshrao;Sukur Shri Jadhav Baliram

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has prepared guidelines on Bio-medical Waste Management for compliance by the Government Hospitals;
- (b) if so, the details thereof; and
- (c) the manner in which these guidelines are expected to help in the disposal of biomedical waste in the country?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a)to(c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 371 FOR 29TH JULY, 2009

National Guidelines on Hospital Waste Management were prepared and circulated to States and Union Territories in March, 2002. These guidelines have been prepared to enable hospitals to implement the Bio-Medical Waste (Management & Handling) Rules, 1998, notified under the Environment Protection Act 1986, by developing comprehensive plans for segregation, collection, treatment, transportation and disposal of the hospital waste in terms of:

# Segregation, collection, storage, transportation, treatment and disposal of bio-medical waste.

# Handling and disposal of sharps, especially auto-disable (AD) syringes.

# Infection control and personal safety measures

# Mercury waste disposal

# Monitoring, evaluation, awareness, behavioural change and training to improve skills in bio-medical waste management.